

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5397 of 1997@@

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C/M St. John Inter College

Appellant (s)

VERSUS

Girdhari Singh & Ors.

Respondent(s)

(For judgment)

Date: 30/03/2001

This/These matter(s)/appeal (s) was/were called on for judgment today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK

HON'BLE MR. JUSTICE U.C. BANERJEE

For Appellant (s) Mr. Vinay Garg, Adv.

For Respondent (s) Mrs. Lalita Kaushik, Adv.

O R D E R@@

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.SP2

Hon'ble Mr. Justice G.B. Pattanaik pronounced the judgment of the Court allowing the appeal in terms of the judgment.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Court Master

Reportable Judgment placed on the file.